NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

CP 73/14/ND/17

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE COMPANY: Pearl International tours and Travels Ltd. SECTION OF THE COMPANIES ACT: 14(1)

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s)

: None

For the Respondent (s): None

ORDER

Present none.

Notice to the Petitioner through Counsel and to the ROC returnable on 8th December, 2017.

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)